

of including the scheme in the Fourth Plan proposals of this Ministry is being considered ; but will depend upon the results of the survey and the availability of funds.

Union Territories

3061. SHRI BEDABRATA BARUA : Will the Minister of HOME AFFAIRS be pleased to State :

(a) whether the Union Territories were initially designed as temporary arrangements only ;

(b) whether any time-schedule has been contemplated for progressively doing away with the Union Territories ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The Union Territories, which are included in the First Schedule to the Constitution, came into existence for different reasons and under different circumstances. For so long as these reasons and circumstances continue to exist they have to retain their present status. Government have not drawn up any time-schedule for altering their present status.

Sea Plane Service between Mainland And Laccadive Islands

3062. SHRI P. M. SAYEED : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in view of paucity of land for purposes of building an air strip in Laccadive Islands, Government have got any proposal under consideration for providing the sea plane service between the Mainland and the Island ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No Sir.

(b) Does not arise.

विद्रोही नागाओं द्वारा प्रशिक्षित व्यक्ति

3063. श्री राम स्वरूप बिछार्षी :

श्री श्रीम प्रकाश त्यागी :

क्या गृह कार्य मन्त्री 20 दिसम्बर, 1968 के अतारकित प्रश्न संख्या 5275 के उत्तर के संबन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या विद्रोही नागाओं से विस्फोटक और अन्य तोड़ फोड़ के कार्यों का प्रशिक्षण प्राप्त करने के आरोप में गिरफ्तार किये गये ग्यारह व्यक्तियों के बारे में जांच कार्य अब तक पूरा हो गया है ;

(ख) यदि हाँ, तो इसका व्यौरा क्या है ; और

(ग) यदि नहीं, तो इसके कब तक पूरा हो जाने की सम्भावना है ?

गृह-कार्य मन्त्रालय में उप-मंत्री (श्री के. एस. रामास्वामी) : (क) से (ग). असम सरकार से सूचना एकत्रित की जा रही है और सदन के सभा पटल पर रख दी जायगी ।

आयों का मूल स्थान

3064. श्री श्रीम प्रकाश त्यागी : क्या शिक्षा तथा पुचक सेवा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि आयों के मूलस्थान के बारे में विश्व के इतिहासकारों में बहुत मतभेद है ;

(ख) क्या यह सच है कि बहुत से इतिहासकारों का विश्वास है कि आयों का मूलस्थान भारत है ;

(ग) क्या यह भी सच है कि इस ऐतिहासिक तथ्य का भारत के भूत, वर्तमान और भविष्य से सम्बन्ध है ;

(घ) यदि हाँ, तो क्या इस विवादास्पद विषय के बारे में ठीक निष्कर्ष निकालने के लिये सरकार विद्वानों की एक समिति नियुक्त करेगी ; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं

श्रीर यदि हाँ, तो यह समिति कब नियुक्त की जायेगी ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० डी० राव) : (क) से (ग). समय समय पर विभिन्न विद्वानों द्वारा इस विषय पर विभिन्न मत प्रकट किए गए हैं। उनमें से कुछ भारत को आर्यों का मूलस्थान समझते हैं। इसका आवश्यक रूप से भारत के वर्तमान और भविष्य से सम्बन्ध होना जरूरी नहीं है।

(घ) से (ङ). इस विषय के निराणय के लिये विद्वानों की समिति नियुक्त करने से कोई लाभ नहीं होगा। हमारे पास शिलालेख आदि जैसे ऋटिहीन आंकड़े नहीं हैं जिससे मामले का इधर या उधर निराणय हो सके इसलिए इस मामले को अपनी खोजों के आधार पर मूल्यांकन करने के लिए विद्वानों पर ही छोड़ देना ठीक होगा।

Shipbuilding Units

3065. SHRI SITARAM KESRI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that private ship-building units are facing a crisis as orders are being placed abroad for ship-building :

(b) whether it is also a fact that the private units had offered to merge to form a big yard to fabricate ocean-going ships if the Government placed sufficient orders ; and

(c) if so, the reasons for not accepting this suggestion by Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) The Indian Shipping Companies are allowed to place orders abroad for the construction of ocean-going ships only after taking into account the capacity of existing Shipyards in India both in the public and private sectors.

(b) No such proposal has been received by Government.

(c) Does not arise.

UNCTAD Conference on Shipping

3066. SHRI MUHAMMAD SHERIFF : Will the Minister of SHIPPING AND TRANSPORT be pleased to state the positive results of the Fourth Committee of the UNCTAD Conference on shipping aspect in India ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : As a result of the deliberations and recommendations of the Fourth Committee, the UNCTAD II passed a number of resolutions on shipping matters affecting developing countries including India. These resolutions related to—

- (i) Establishment of consultation machinery in the field of shipping.
- (ii) Freight rates and Conference Practices.
- (iii) Terms of Shipment.
- (iv) Development of Merchant Marines of developing countries.
- (v) International legislation on shipping.

The effect of these resolutions and the extent to which they have been implemented by the developed countries is proposed to be assessed at the forthcoming meeting of the Committee on Shipping in Geneva in April, 1969.

Rail-cum-Sea Traffic

3067. SHRI MUHAMMAD SHERIFF : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether any steps have been taken for the revival and expansion of Sea-cum-Rail arrangement for carriage of cargoes ; and

(b) whether the Rail-cum-Sea traffic has tremendous scope of development on a much larger scale in view of reservations of coastal trade and integrated Railway system ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) and (b). The National Shipping Board has made a detailed study of coastal shipping and has come to the conclusion that